

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 01.06.2022 (WEDNESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 257 of 2022 in Competition App. (AT) No. 18 of 2021 (With Defects)	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 73 of 2022	Rakesh Jindal Vs. Rashi Steel and Power Ltd. & Ors.	Karan Malhotra	Animesh Kumar Ishaan Saha Tanay Agarwal Nishant Kumar-R1
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For Hearing

3.	Comp. App. (AT) (Ins) No. 498 of 2021	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1
4.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis

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By order of Hon'ble Chairperson
-sd/-
Registrar